

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 298 of 2013**

**Dated: 15<sup>th</sup> July, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Gujarat Gas Company Ltd. .... Appellant(s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Apoorva Mishra  
Mr. Janmali M  
Ms. Pallavi Mohan

Counsel for the Respondent(s) : Mr. Prashant Bezboruah  
Ms. Aparna Vohra

**ORDER**

As agreed by learned counsel for the parties, list the matter  
for hearing on **22.07.2016.**

**(B.N. Talukdar)**  
**Technical Member (P&NG)**  
Ts/Vg

**(Justice Ranjana P. Desai)**  
**Chairperson**